

HIGH COURT OF ANDHRA PRADESH : AMARAVATI

NOTIFICATION

As per the Notification dated 15.4.2020, High Court is accepting e-filing of urgent cases and hearing the cases by way of web hearing through video conferencing during the lock down period.

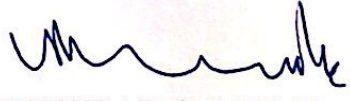
In view of the directions of the Hon'ble Supreme Court of India in Suo Motu W.P.(Civil) No.5 of 2020 and as directed by the Hon'ble the Chief Justice, a HELP LINE No.14602 has been provided in the High Court for the benefit of learned advocates and parties-in-person for technical assistance.

The following officials are deputed to attend the calls received through the HELP LINE:

- | | | |
|------------------------------|---|-----------------------------------|
| 1. Sri J.K. Srinivas | - | P.S. to Registrar (Judicial) |
| 2. Smt.U. Sivaleela | - | Dy. Registrar, New Filing Section |
| 3. Sri P.U.V. Bhaskar Rao | - | S.O., Posting Section |
| 4. Sri Suda Venkateswara Rao | - | D.S.O., Special Cell |
| 5. Sri K.Chandra Murthy | | D.S.O., Current Section |

The aforementioned staff members will attend the HELP LINE during the court working hours from 10.15 .m. to 5.00 p.m. They are requested to answer the reasonable queries with regard to e-filing of cases and hearing of cases through video conferencing which are raised by the learned advocates and parties-in-person.

DATE : 23.04.2020


FAC REGISTRAR GENERAL 23/4/20.